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CENTRAL ADMINISTRATIVE TRIBUNAL: PRINCIPAL BENCH

Original Application No.2071 of 2000 M.A.No.2492/2000

New Delhi, this the 5th day of March, 2001 HON'BLE MR.KULDIP SINGH, MEMBER (JUDL)

- 1. Shri Rajesh Kumar, Badli Worker, Delhi Milk Scheme
- 2. Shri Anil Kumar S/o Shri Heera Singh Badli Worker, Delhi Milk Scheme
- 3. Shri Sanjay Kumar S/o Shri Ram Chander Badli Worker, Delhi Milk Scheme
- 4.Shri Ravindra Singh S/o Shri Rohtash Singh Badli Worker, Delhi Milk Scheme
- 5. Shri Gulshan Kumar S/o Shri Balwan Singh Badli Worker, Delhi Milk Scheme
- 6.Shri Gulshan Lal s/o Shri Om Prakash Badli Worker, Delhi Milk Scheme
- 7.Shri Raj Kumar S/o Shri Ved Prakash Badli Worker, Delhi Milk Scheme
- 8. Shri Prahlad Singh S/o Shri Roop Chand Badli Worker, Delhi Milk Scheme
- 9.Shri Sanjay Kumar S/o Shri Mangal Dev Badli Worker, Delhi Milk Scheme
- 10.Shri Suresh S/o Shri Ganesh Lal Badli Worker, Delhi Milk Scheme
- 11. Shri Prem Nath S/o Shri Binda Din Badli Worker, Delhi Milk Scheme
- 12.Shri Ramji Paswan S/o Shri Durga Paswan Badli Worker, Delhi Milk Scheme
- 13.Shri Dev Anand S/o Shri Shaki Ishwar Badli Worker, Delhi Milk Scheme
- ·14.Shri Vinod Kumar S/o Shri Indra Sharma Badli Worker, Delhi Milk Scheme
- 15. Shri Sanjeev Kumar S/o Shri Ganeshi Lal Badli Worker, Delhi Milk Scheme
- 16.Shri Jai Mangal S/o Shri Ram Beelas Badli Worker, Delhi Milk Scheme
- 17. Shri Ajeet Singh S/o Shri Mahendra Singh Badli Worker, Delhi Milk Scheme
- 18.Shri Gulshan Kumar s/o Shri Mahendra Singh Badli Worker, Delhi Milk Scheme
- 19. Shri Dheeraj Anand S/o Shri Subhash Anand Badli Worker, Delhi Milk Scheme

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- 20.Shri Arvind Kumar S/o Shri Om Prakash Badli Worker, Delhi Milk Scheme
- 21. Shri Ajay Kumar S/o Shri Ganesh Ram Badli Worker, Delhi Milk Scheme
- 22. Shri Sanjay Kumar s/o Shri Zile Singh Badli Worker, Delhi Milk Scheme
- 23. Shri Vinod Kumar S/o Shri Ram Dutt Verma Badli Worker, Delhi Milk Scheme
- 24.Shri Bhagwan Yadav S/o Shri Guder Yadav Badli Worker, Delhi Milk Scheme
- 25.Shri Ram Bali S/o Shri Laxman Paswan Badli Worker, Delhi Milk Scheme
- 26.Shri Ravinder Kumar S/o Shri Dhanesh Yadav Badli Worker, Delhi Milk Scheme
- 27. Shri Vijender Kumar S/o Shri Jile Singh Badli Worker, Delhi Milk Scheme
- 28. Shri Vijay Singh S/o Shri Moge Ram Badli Worker, Delhi Milk Scheme
- 29.Shri Parmod Kumar S/o Shri Jagdish Shah Badli Worker, Delhi Milk Scheme
- 30. Shri Anil Kumar S/o Shri Rajender Parsad Badli Worker, Delhi Milk Scheme
- 31. Shri Dinesh Kumar S/o Shri Shree Pal Badli Worker, Delhi Milk Scheme
- 32. Shri Manoj Kumar S/o Shri Raghubir Singh Badli Worker, Delhi Milk Scheme
- 33. Shri Naveen Kumar S/o Shri Ram Murti Badli Worker, Delhi Milk Scheme
- 34. Shri Bhagat Singh S/o Shri Balwant Singh Badli Worker, Delhi Milk Scheme
- 35.Shri Jai Pal S/o Shri Dharam Chand Badli Worker, Delhi Milk Scheme
- 36.Shri Umesh Kumar S/o Shri Ram Vilash Sahani Badli Worker, Delhi Milk Scheme
- 37. Shri Dharam Vir S/o Shri Ram Chander Badli Worker, Delhi Milk Scheme
- 38.Shri Manoj Kumar S/o Shri Lachhi Ram Badli Worker, Delhi Milk Scheme
- 39. Shri Dev Raj S/o Shri Puran Chand Badli Worker, Delhi Milk Scheme
- 40.Shri Rajender Kumar S/o Shri Ram Kumar Badli Worker, Delhi Milk Scheme

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All are Badli Workers of Delhi Milk Scheme
West Patel Nagar, New Delhi-8 -APPLICANTS

(By Advocate: Shri R.S.Rawat)

Versus

- Union of India
 Through its Secretary
 Ministry of Agriculture
 (Deptt. of A.H. & Dairying)
 Kirshi Bhawan
 New Delhi
- 2. The General Manager Delhi Milk Scheme West Patel Nagar New Delhi-8

-RESPONDENTS

(By Advocate: Mrs.P.K.Gupta)

O R D E R(ORAL)

By Hon'ble Mr. Kuldip Singh, Member (Judl)

Learned counsel for the applicants seeks permission to withdraw the O.A. The O.A. is accordingly dismissed as withdrawn.

(KULDIP SINGH) MEMBER(JUDL)

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